

(3)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/174/2016  
NAME OF THE PETITIONER(S) : Marg Ltd + 1  
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd + 7  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Shana Malis Counsel for Shana Malis R2-5
2. RAJENDRAN RAGHAVAN Counsel for Indira Bank
3. VIJAY KUMAR Counsel for Petitioner  
V.J. ARUL RAJ
5. DEV ESHWAR J. For M/s. Shiva Kumar & Suresh Counsel for Karaikalport

### **ORDER**

Counsel representing both the parties are present. Counsel for respondents stated that the parties had meetings in relation to the talks for settling the matter and today also there is a possibility of a meeting where the parties are continuing their discussions regarding the settlement in this matter alongwith two other connected matters, CP 6/2016 and CA 7/2016. Counsel for petitioner prayed time to make submissions regarding the settlement. Considering the submissions of both the counsel, time is enlarged at their request for making submissions regarding the final outcome of the same. Put up on 21.11.2017 at 10.30 A.M.

  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

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